

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

Subject:- Appointment against the post of Steno-Typists in Subordinate Courts of UT of Ladakh advertised vide Notification No. 642 of 2023/Psy dated 10.04.2023.

ORDER

No. 1249 of 2023/Psy

Dated 19-10-2023

Consequent upon the finalization of the selection process and preparation of select lists by the Selection Committee, constituted for recruitment to the posts of the Steno-Typists in the Subordinate Courts of the UT of Ladakh, advertised vide High Court Notification No. 642 of 2023/Psy dated 10.04.2023, and the approval on the recommendation of the Selection Committee by Hon'ble the Chief Justice (Appointing Authority), the following candidates in order of merit are temporarily appointed as Steno-Typists in the Pay Level – 5 (29200-92300) in Subordinate Courts of UT of Ladakh:

S. No.	Application ID	Name of candidate with parentage & residence	Category
1.	JKLHC22301100163	Sh.Liyaqet Ali S/o Mohd. Sadiq R/o 34, Chomortan Hagnis Block Shakar Chiktan, Mulbek, Kargil.	OM/ST
2.	JKLHC22301100165	Sh. Shujaat Hussain S/o Ghulam Mohd. R/o Tangole, Taisuru, Sankoo, Kargil.	OM
3.	JKLHC22301100178	Sh. Stanzin Punchok S/o Sonam Dorjay R/o Manaypa near SBI, Shargol, Mulbek, Kargil.	OM/ST
4.	JKLHC22301100204	Ms. Tsetan Angmo D/o Stanzin Thinles R/o Thangpa Village Chemday, Kharu, Leh.	ST
5.	JKLHC22301100193	Ms. Jigmet Angmo D/o Phunchok Wangial R/o Katar House Stok, Leh.	ST

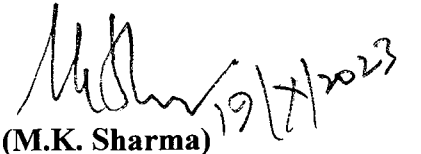
Note:-

- a) The three candidates figuring at S. No. 1 to 3 selected in the OM category and the two candidates figuring at S. No. 4 to 5 selected in the ST category shall submit their joining reports before Pr. District & Session Judges Kargil and Leh respectively, who will, thereafter, order their further postings in their respective Districts.
- b) All the new appointees are directed to join before the respective Pr. District & Session Judges within a period of 21 days from the date of issuance of the appointment order. In case any appointee fails to join within the stipulated

period, in that event his/her appointment shall be deemed to have been cancelled without any further notice.

- c) All the Presiding Officers, before whom the new appointees have to join, are directed to check all the testimonials of new appointees and get them verified from the concerned issuing authorities.
- d) In case the candidate fails to produce requisite qualification and category certificate, the appointment of such candidates shall be deemed to be cancelled ab- initio.
- e) All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of the new appointees verified from the concerned authority.
- f) The new appointees are directed to give an undertaking before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by the Judicial Magistrate 1st Class to the effect that in case any adverse report about his/her character and antecedents is received from the concerned authority, in that event his/her appointment shall be deemed cancelled ab- initio and shall have no claim on his/her appointment.
- g) The salary of the new appointees shall not be drawn unless a satisfactory report in respect of (c), (d) & (e) above is received by the concerned Presiding Officer.

By Order.

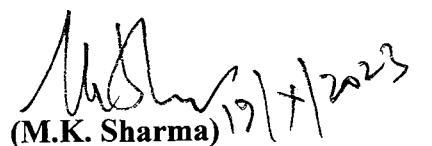

(M.K. Sharma)
Principal Secretary to
Hon'ble the Chief Justice

No. 1055-65/psy-642

Dated 19-10-2023

Copy to the:

1. Secretary to Hon'ble Mr. Justice Rajnesh Oswal
2. Secretary to Hon'ble Mr. Justice Mohammad Akram Chowdhary
.....for information of their Lordships.
3. Registrar General, High Court of J&K and Ladakh.
4. Registrar vigilance, High Court of J&K and Ladakh.
5. Registrar Computers, High Court of J&K and Ladakh.
6. Registrar Rules, High Court of J&K and Ladakh.
..... for information.
7. Pr. District & Sessions Judges, Leh/Kargil.
.....for information and necessary action.
8. Director information, UT of Ladakh with the request to publish the above Order in two Daily Newspapers, having wide circulation in the UT of Ladakh.
9. Central Project Coordinator e-Court, High Court of J&K and Ladakh for uploading the same on the High Court website.
10. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping record of the same.
10. Office File.


(M.K. Sharma)
Principal Secretary to
Hon'ble the Chief Justice